

[English]

Manufacture of Feni

1923 SHRISUDHIRSAWANT—Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) whether any proposal has been submitted by the Government of Maharashtra for the manufacture of feni from Rajpur Constituency Cooperative Sector,

(b) whether the Government accords priority in giving clearance for its manufacture/production,

(c) whether any proposal for manufacture of feni for export has been submitted for clearance, and

(d) if so, whether permission for such a project is proposed to be given?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO)

(a) No, Sir

(b) Does not arise

(c) No, Sir No application for manufacture of potable alcohol made from Cashew apple indicate proposals for exclusive exports

(d) Does not arise

Import of Coking Coal

1924 SHRI BHUBANESHWAR PRASAD MEHTA
SHRI VIJOY KUMAR YADAV
SHRI SIMON MARANDI
SHRI GOVINDRAO NIKAM

Will the Minister of STEEL be pleased to state

(a) whether the Government propose to import coking coal during 1992-93, and

(b) if so, the details thereof, and

(c) the total quantity of coal likely to be imported and the details of the expenditure/total cost likely to be incurred thereon?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) (a) to (c) It is estimated that during 1992-93, Steel Authority of India Limited and Visakhapatnam Steel Plant, both in the Public Sector would import 3.8 and 2.2 million tonnes of coking coal respectively. The import quantities have been determined as a derived figure after undertaking to pick up the entire coking coal arising which would be made available by Coal India Limited and its subsidiaries. The import quantity is tentative and may undergo change depending upon the performance of indigenous coal companies. Similarly indicating firm cost/expenditure on the imports may not be possible as this information would be dependent on many external market related factors which are not in the control of these steel companies. The FOB and C & F cost of imports of coking coal of 6 million tonnes, at indicative prices, are estimated to be Rs 795.60 crores and Rs 1086.30 crores respectively (US \$ 1 = Rs 25.50).

[Translation]

**Fruits and Vegetable based Industries
In Gujarat and Uttar Pradesh**

1925 DR RAMESH CHAND TOMAR
SHRIMATI BHAVNA CHIKHLIA
SHRI BALRAJ PASSI

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) whether the Union Government allocate funds to the State Governments to set up fruit and vegetables based industries on their request;

(b) if so, the details thereof; and

(c) the amount allocated to Uttar Pradesh and Gujarat for this purpose, so far?

of funds to State Governments are not done by the Ministry of Food Processing Industries, the Ministry provides financial assistance under its various plan schemes for specific project proposals to State Governments/State Undertakings/Cooperatives/Voluntary organisations, etc. for development of fruit and vegetable based industries in states.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHAR GOMANGO):
(a) to (c) While general allocation/allotment

Assistance provided under the plan schemes for development of fruit and vegetable processing industries in Uttar Pradesh and Gujarat are as under:

<i>State</i>	<i>Year</i>	<i>Scheme</i>	<i>Amount</i>
1	2	3	4
Uttar Pradesh	1990-91	(i) for setting up of food processing training centres and upgradation of community canning centres.	Rs. 13.2 lakhs.
	1990-91	(ii) for training and visit programme.	Rs. 2.0 lakhs
Gujarat	1991-92	(i) for setting up of 7 Agro Parlours to Market GAIC's products in Gujarat.	Rs 1 00 lakh.
		(ii) for setting up/enhancement of storage facilities at Fruit Processing Units installed at Gandavi and Junagadh in Gujarat	Rs. 6 00 lakhs

[English]

market with its Carlsberg Brand of Beer, and

Entry of Denmark into Liquor Market

1926. SHRINIRMALKANTI CHATTERJEE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Danbrew-A/S of Denmark is planning to enter into the Indian Liquor

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHAR GOMANGO)
(a) and (b) Recently Reserve Bank of India